

F.No. 01(03)/Roster/CESTAT/2025  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.05.2025

**ORDER NO. 100 of 2025**

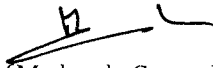
Hon'ble President is pleased to order additional sitting for **CESTAT, Chennai** from **02.06.2025** to **06.06.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
from <b>02.06.2025</b> to <b>06.06.2025</b>	Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Single Member cases.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

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SPS to Hon'ble President/ Hon'ble Member, CESTAT, Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai/Bar Association, Chennai/O/o Commissioner, Chennai /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar